

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,17,13,617.6</b>	<b>1,77,19,648.2</b>	<b>1,54,27,270.3</b>	<b>1,91,22,511.0</b>	<b>17,12,350.6</b>	<b>21,09,087.0</b>	<b>24,30,701.0</b>	<b>23,83,854.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>81,86,913.9</b>	<b>1,12,21,584.7</b>	<b>1,05,18,907.9</b>	<b>1,24,09,960.8</b>	<b>11,90,367.9</b>	<b>13,59,394.0</b>	<b>14,96,250.0</b>	<b>16,43,854.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>57,40,854.9</b>	<b>85,26,516.6</b>	<b>73,63,184.8</b>	<b>91,01,784.6</b>	<b>1,43,720.9</b>	<b>1,90,000.0</b>	<b>2,25,775.0</b>	<b>2,09,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>27,005.1</b>	<b>40,000.0</b>	<b>47,237.5</b>	<b>28,493.6</b>	<b>-</b>	<b>-</b>	<b>35,775.0</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	27,005.1	40,000.0	47,237.5	28,493.6	-	-	35,775.0	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>5,88,738.9</b>	<b>8,32,164.4</b>	<b>7,84,881.6</b>	<b>9,71,040.7</b>	<b>1,798.6</b>	<b>2,600.0</b>	<b>2,600.0</b>	<b>2,860.0</b>
i) Land Revenue	14,338.3	17,164.4	7,990.9	4,820.1	751.7	1,600.0	1,600.0	1,760.0
ii) Stamps and Registration Fees	5,60,331.0	8,00,000.0	7,50,000.0	9,50,000.0	1,046.9	1,000.0	1,000.0	1,100.0
iii) Urban Immovable Property Tax	14,069.7	15,000.0	26,890.7	16,220.6	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>51,25,110.9</b>	<b>76,54,352.2</b>	<b>65,31,065.8</b>	<b>81,02,250.3</b>	<b>1,41,922.3</b>	<b>1,87,400.0</b>	<b>1,87,400.0</b>	<b>2,06,140.0</b>
i) Sales Tax (a to e)	17,80,014.6	24,50,000.0	23,46,500.0	28,48,105.8	28,309.2	39,490.0	39,490.0	43,439.0
a) Central Sales Tax	18,829.1	52,000.0	61,956.0	1,01,968.6	28,309.2	39,490.0	39,490.0	43,439.0
b) State Sales Tax/VAT	17,61,055.5	23,97,785.0	22,84,506.3	27,46,074.8	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	6.3	10.0	-	-	-	-	-	-
e) Other Receipts	123.7	205.0	37.8	62.5	-	-	-	-
ii) State Excise	11,57,507.3	15,00,002.0	14,50,000.0	16,50,000.0	23,802.1	23,012.0	23,012.0	25,313.2
iii) Taxes on Vehicles	2,96,601.0	5,00,000.1	4,10,000.0	6,00,000.0	3,270.4	2,700.0	2,700.0	2,970.0
iv) Taxes on Goods and Passengers	2,506.4	3,366.0	75.2	500.1	-	-	-	-
v) Taxes and Duties on Electricity	1,250.6	1,00,846.2	1,864.7	1,01,077.8	-	-	-	-
vi) Entertainment Tax	45.4	94.8	20.8	17.1	-	-	-	-
vii) State Goods and Services Tax	18,87,134.7	31,00,000.0	23,22,502.0	29,02,486.5	85,929.5	1,22,198.0	1,22,198.0	1,34,417.8
viii) Other Taxes and Duties	50.8	43.1	103.0	63.0	611.1	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>24,46,059.0</b>	<b>26,95,068.1</b>	<b>31,55,723.1</b>	<b>33,08,176.2</b>	<b>10,46,647.0</b>	<b>11,69,394.0</b>	<b>12,70,475.0</b>	<b>14,34,854.0</b>
i) Central Goods and Services Tax (CGST)	7,22,387.0	8,70,298.0	10,95,930.5	10,85,195.0	3,15,215.0	3,77,839.0	4,11,090.0	4,71,136.0
ii) Corporation Tax	7,41,280.0	7,83,677.0	9,44,295.2	10,31,940.0	3,13,039.0	3,40,232.0	3,95,089.0	4,48,016.0
iii) Income Tax	7,60,375.0	7,96,363.0	9,08,506.5	9,96,657.0	3,20,559.0	3,45,740.0	3,80,115.0	4,32,689.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	(34.0)	(35.3)	(37.0)	-	(15.0)	(15.0)	(16.0)
vii) Customs	1,26,978.0	1,62,754.0	1,54,532.4	1,43,293.0	58,290.0	70,660.0	64,656.0	62,210.0
viii) Union Excise Duties	81,776.0	78,815.0	44,980.2	44,634.0	35,591.0	34,218.0	18,820.0	19,378.0
ix) Service Tax	11,344.0	1,659.0	1,721.5	3,318.0	3,953.0	720.0	720.0	1,441.0
x) Other Taxes and Duties on Commodities and Services	1,919.0	1,536.1	5,792.1	3,176.2	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>35,26,703.6</b>	<b>64,98,063.5</b>	<b>49,08,362.4</b>	<b>67,12,550.2</b>	<b>5,21,982.7</b>	<b>7,49,693.0</b>	<b>9,34,451.0</b>	<b>7,40,000.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>3,39,512.9</b>	<b>7,05,001.3</b>	<b>5,45,120.4</b>	<b>11,09,250.3</b>	<b>83,653.3</b>	<b>85,000.0</b>	<b>85,000.0</b>	<b>93,500.0</b>
<b>1. Interest Receipts</b>	<b>2,382.7</b>	<b>7,874.3</b>	<b>2,776.2</b>	<b>7,979.3</b>	<b>3,411.9</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>2. Dividends and Profits</b>	<b>1.6</b>	<b>968.8</b>	<b>990.6</b>	<b>2,795.4</b>	<b>0.1</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>3. General Services</b>	<b>60,041.5</b>	<b>1,38,947.6</b>	<b>66,163.9</b>	<b>1,47,869.5</b>	<b>39,109.8</b>	<b>7,715.0</b>	<b>7,715.0</b>	<b>8,486.5</b>
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>23,277.4</b>	<b>75,907.1</b>	<b>58,900.8</b>	<b>1,10,799.4</b>	<b>4,732.5</b>	<b>6,245.6</b>	<b>6,245.6</b>	<b>6,870.1</b>
i) Education, Sports, Art and Culture	1,872.9	32,263.3	18,133.2	52,119.4	654.6	340.5	340.5	374.6
ii) Medical and Public Health	18,527.1	35,000.3	36,648.3	47,378.1	572.8	680.0	680.0	748.0
iii) Family Welfare	144.4	9.1	1.7	4.7	33.6	-	-	-
iv) Water Supply and Sanitation	395.8	2,941.1	622.4	1,707.7	1,090.3	2,900.0	2,900.0	3,190.0
v) Housing	342.3	895.4	416.6	1,143.0	1.1	-	-	-
vi) Urban Development	75.4	154.6	115.8	317.8	424.2	2,305.0	2,305.0	2,535.5
vii) Labour and Employment	1,737.3	4,074.7	2,464.0	6,760.2	1,930.0	0.1	0.1	0.1
viii) Social Security and Welfare	29.1	257.5	26.6	72.9	15.1	-	-	-
ix) Others	153.0	311.1	472.3	1,295.6	10.9	20.0	20.0	22.0
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services (i to xvii)</b>	<b>2,53,809.7</b>	<b>4,81,303.5</b>	<b>4,16,288.9</b>	<b>8,39,806.8</b>	<b>36,399.0</b>	<b>71,039.5</b>	<b>71,039.5</b>	<b>78,143.4</b>
i) Crop Husbandry	437.8	709.1	719.9	1,975.1	435.5	930.0	930.0	1,023.0
ii) Animal Husbandry	26.9	69.9	44.6	122.2	210.6	650.0	650.0	715.0
iii) Fisheries	389.5	686.0	644.4	1,529.2	31.2	100.0	100.0	110.0
iv) Forestry and Wildlife	3,124.9	50,000.0	20,000.0	75,000.0	867.9	4,500.0	4,500.0	4,950.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	1,463.2	1,988.5	6,237.7	17,113.9	126.8	300.1	300.1	330.1
vii) Other Agricultural Programmes	0.3	2.1	1.3	3.6	62.5	5.0	5.0	5.5
viii) Major and Medium Irrigation Projects	11,820.0	28,126.6	14,779.2	40,548.4	-	-	-	-
ix) Minor Irrigation	57.5	144.0	183.3	502.9	36.8	6.1	6.1	6.7
x) Power	624.8	1,838.0	1,202.9	3,299.9	24,327.6	35,000.0	35,000.0	38,500.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	466.5	1,364.0	815.8	2,239.4	215.4	2,230.0	2,230.0	2,453.0
xiii) Industries@	2,25,636.1	3,55,000.0	3,55,000.0	5,00,000.0	8,300.3	18,984.0	18,984.0	20,882.4
xiv) Ports and Light Houses	1,307.3	21,613.2	2,262.0	6,206.0	-	-	-	-
xv) Road Transport	-	-	-	-	1,000.8	4,900.0	4,900.0	5,390.0
xvi) Tourism	0.9	2.0	1.2	3.4	25.0	215.0	215.0	236.5
xvii) Others*	8,454.0	19,760.3	14,396.7	1,91,262.7	758.6	3,219.3	3,219.3	3,541.2
<b>D. Grants from the Centre (1 to 7)**</b>	<b>31,87,190.8</b>	<b>57,93,062.2</b>	<b>43,63,242.0</b>	<b>56,03,299.9</b>	<b>4,38,329.4</b>	<b>6,64,693.0</b>	<b>8,49,451.0</b>	<b>6,46,500.0</b>
1. State Plan Schemes	-	-	-	-	1,59,580.8	25,000.0	29,900.0	24,900.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	14,81,547.0	24,46,012.2	16,40,340.5	23,08,666.9	1,66,061.7	5,38,553.0	6,87,101.0	5,18,900.0
4. NEC/ Special Plan Scheme	-	-	-	-	17,023.4	25,000.0	65,000.0	50,000.0
5. Finance Commission Grants	11,57,620.3	21,27,100.0	21,27,100.0	15,76,600.0	78,205	67,500	72,400	57,600
i) Post Devolution Revenue Deficit Grants	5,89,692.3	17,25,700.0	17,25,700.0	10,54,900.0	-	-	-	-
ii) Grants for Rural Local Bodies	3,79,328.0	1,93,900.0	1,37,168.8	2,01,000.0	47,655	28,550	28,550	17,700
iii) Grants for Urban Local Bodies	76,700.0	95,600.0	1,03,531.2	99,000.0	5,550	13,950	13,950	8,700
iv) Grant in aid for State Disaster Response Fund	1,11,900.0	1,11,900.0	1,11,900.0	1,58,600.0	25,000	25,000	25,000	26,300
v) Others (including Health Sector Grants)	-	-	48,800.0	63,100.0	-	-	4,900	4,900
6. Grants under proviso to Article 275(1) of the Constitution	2,055.6	10,000.0	2,902.5	3,083.0	6,014.0	-	-	-
7. Other Grants <sup>§</sup>	5,45,967.9	12,09,950.0	5,92,899.0	17,14,950.0	11,444.5	8,640.0	-4,950.0	-4,900.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	3,52,740.0	-	4,50,000.0	3,80,000.0	-	-	-	-

& : In the Annual Financial Statement, under code 1601 (Grants from the Centre), Finance Commission Grants is not explicitly given. Therefore, Finance Commission Grants is deducted from the non-plan grants (under code 1601(01)), which is received from the Finance Department of Arunachal Pradesh.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>65,89,619.1</b>	<b>88,97,940.3</b>	<b>96,04,236.4</b>	<b>99,66,251.8</b>	<b>1,28,16,834.5</b>	<b>1,86,26,728.6</b>	<b>1,69,11,084.6</b>	<b>1,96,70,450.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>35,76,293.1</b>	<b>41,99,636.7</b>	<b>47,16,157.3</b>	<b>47,93,003.6</b>	<b>90,20,308.5</b>	<b>1,26,23,060.0</b>	<b>1,09,83,906.0</b>	<b>1,32,56,760.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>17,13,361.1</b>	<b>21,17,754.7</b>	<b>21,98,518.3</b>	<b>22,38,523.6</b>	<b>30,34,167.5</b>	<b>35,05,000.0</b>	<b>35,05,000.0</b>	<b>41,38,700.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>15,078.8</b>	<b>25,128.5</b>	<b>25,128.5</b>	<b>21,000.2</b>	<b>12,581.1</b>	<b>15,000.0</b>	<b>15,000.0</b>	<b>15,000.0</b>
i) Agricultural Income Tax	(3,800.3)	877.7	877.7	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	18,879.1	24,250.8	24,250.8	21,000.2	12,581.1	15,000.0	15,000.0	15,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>39,756.6</b>	<b>49,391.8</b>	<b>53,985.0</b>	<b>78,811.2</b>	<b>4,50,869.4</b>	<b>5,50,000.0</b>	<b>5,50,000.0</b>	<b>6,00,000.0</b>
i) Land Revenue	11,681.4	12,023.7	14,590.2	26,391.7	30,237.2	50,000.0	50,000.0	50,000.0
ii) Stamps and Registration Fees	28,075.2	37,368.1	39,394.8	52,419.5	4,20,632.2	5,00,000.0	5,00,000.0	5,50,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>16,58,525.8</b>	<b>20,43,234.4</b>	<b>21,19,404.8</b>	<b>21,38,712.2</b>	<b>25,70,717.0</b>	<b>29,40,000.0</b>	<b>29,40,000.0</b>	<b>35,23,700.0</b>
i) Sales Tax (a to e)	5,07,097.2	5,72,173.3	5,08,384.8	5,55,307.3	6,03,142.4	6,01,000.0	6,01,000.0	7,21,000.0
a) Central Sales Tax	63,100.9	1,76,111.2	1,76,111.2	20,702.2	2,310.3	1,000.0	1,000.0	1,000.0
b) State Sales Tax/VAT	4,43,154.7	23.9	3,30,719.0	5,34,605.1	6,00,832.1	6,00,000.0	6,00,000.0	7,20,000.0
c) Surcharge on Sales Tax	—	109.8	109.8	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	841.5	3,95,928.4	1,444.7	—	—	—	—	—
ii) State Excise	2,03,994.0	2,10,692.5	2,69,243.2	2,41,200.0	(441.8)	—	—	—
iii) Taxes on Vehicles	72,397.6	1,04,171.9	1,25,580.1	1,24,503.5	2,26,775.3	2,50,000.0	2,50,000.0	3,00,000.0
iv) Taxes on Goods and Passengers	363.6	6,061.7	6,061.7	496.5	567.9	1,900.0	1,900.0	1,900.0
v) Taxes and Duties on Electricity	19,758.8	32,037.7	32,037.7	28,789.0	1,35,509.1	25,000.0	25,000.0	28,700.0
vi) Entertainment Tax	2.6	—	—	3.4	140.7	—	—	—
vii) State Goods and Services Tax	8,54,902.5	11,17,974.5	11,77,974.5	11,88,400.0	16,05,023.2	20,62,100.0	20,62,100.0	24,72,100.0
viii) Other Taxes and Duties	9.5	122.7	122.7	12.6	0.3	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>18,62,932.0</b>	<b>20,81,882.0</b>	<b>25,17,639.0</b>	<b>25,54,480.0</b>	<b>59,86,141.0</b>	<b>91,18,060.0</b>	<b>74,78,906.0</b>	<b>91,18,060.0</b>
i) Central Goods and Services Tax (CGST)	5,49,776.0	6,72,670.0	6,93,447.0	8,38,767.0	17,78,867.0	25,28,000.0	24,19,473.0	25,28,000.0
ii) Corporation Tax	5,64,864.0	6,05,718.0	7,43,329.0	7,97,605.0	18,06,214.0	29,97,750.0	23,31,627.0	29,97,750.0
iii) Income Tax	5,79,453.0	6,15,523.0	7,39,318.0	7,70,319.0	18,51,749.0	24,18,000.0	22,45,909.0	24,18,000.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	6.0	—	—	—	—	—
vi) Taxes on Wealth	—	(26.0)	205.0	(28.0)	—	(90.0)	(85.0)	(90.0)
vii) Customs	96,441.0	1,25,796.0	1,89,350.0	1,10,753.0	3,17,993.0	6,68,200.0	3,70,124.0	6,68,200.0
viii) Union Excise Duties	62,241.0	60,918.0	1,06,908.0	34,499.0	2,01,203.0	5,06,200.0	1,07,734.0	5,06,200.0
ix) Service Tax	8,682.0	1,283.0	42,241.0	2,565.0	25,809.0	—	4,124.0	—
x) Other Taxes and Duties on Commodities and Services	1,475.0	—	2,835.0	—	4,306.0	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>30,13,326.0</b>	<b>46,98,303.6</b>	<b>48,88,079.1</b>	<b>51,73,248.2</b>	<b>37,96,526.0</b>	<b>60,03,668.6</b>	<b>59,27,178.6</b>	<b>64,13,690.7</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>2,89,961.4</b>	<b>6,09,759.9</b>	<b>5,39,759.9</b>	<b>6,67,665.9</b>	<b>6,20,137.8</b>	<b>5,50,547.3</b>	<b>5,50,547.3</b>	<b>6,13,561.9</b>
<b>1. Interest Receipts</b>	<b>23,586.6</b>	<b>85,151.6</b>	<b>85,151.6</b>	<b>31,193.3</b>	<b>3,24,196.9</b>	<b>2,10,809.8</b>	<b>2,10,809.8</b>	<b>2,21,878.5</b>
<b>2. Dividends and Profits</b>	<b>48,188.8</b>	<b>3,912.4</b>	<b>3,912.4</b>	<b>63,729.7</b>	<b>60,301.4</b>	<b>25.0</b>	<b>25.0</b>	<b>32.0</b>
<b>3. General Services</b>	<b>20,074.7</b>	<b>26,941.2</b>	<b>26,941.2</b>	<b>26,572.5</b>	<b>30,853.9</b>	<b>49,961.4</b>	<b>49,961.4</b>	<b>53,541.1</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>3,766.7</b>	<b>13,107.0</b>	<b>13,107.0</b>	<b>10,579.0</b>	<b>7,890.3</b>	<b>13,171.0</b>	<b>13,171.0</b>	<b>9,438.8</b>
i) Education, Sports, Art and Culture	555.5	7,492.7	7,492.7	6,034.6	1,150.1	2,112.2	2,112.2	1,927.3
ii) Medical and Public Health	1,077.6	2,729.1	2,729.1	1,476.1	4,179.9	5,750.4	5,750.4	4,916.6
iii) Family Welfare	0.1	1.6	1.6	0.2	-	-	-	-
iv) Water Supply and Sanitation	64.3	98.2	98.2	85.4	958.5	3,336.2	3,336.2	1,812.9
v) Housing	638.7	854.0	854.0	844.6	429.4	256.8	256.8	257.2
vi) Urban Development	11.2	219.4	219.4	261.0	15.3	100.0	100.0	20.5
vii) Labour and Employment	1,416.7	1,707.3	1,707.3	1,873.5	1,136.1	1,594.0	1,594.0	481.1
viii) Social Security and Welfare	1.7	2.4	2.4	2.3	6.5	1.4	1.4	6.8
ix) Others	1.1	2.3	2.3	1.4	14.4	20.0	20.0	16.5
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services (i to xvii)</b>	<b>1,94,344.5</b>	<b>4,80,647.8</b>	<b>4,10,647.8</b>	<b>5,35,591.5</b>	<b>1,96,895.4</b>	<b>2,76,580.1</b>	<b>2,76,580.1</b>	<b>3,28,671.5</b>
i) Crop Husbandry	140.0	106.5	106.5	185.2	846.6	469.1	469.1	503.6
ii) Animal Husbandry	101.6	127.8	127.8	134.6	66.8	60.1	60.1	69.6
iii) Fisheries	409.2	495.4	495.4	541.2	1,686.2	1,640.3	1,640.3	2,487.5
iv) Forestry and Wildlife	35,289.5	53,126.4	53,126.4	42,200.0	1,552.6	1,160.0	1,160.0	1,600.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	69.9	266.7	266.7	92.5	616.8	9,934.4	9,934.4	3,319.8
vii) Other Agricultural Programmes	15.6	23.6	23.6	20.7	-	2.0	2.0	-
viii) Major and Medium Irrigation Projects	55.5	85.7	85.7	73.4	4,013.5	5,000.0	5,000.0	5,000.0
ix) Minor Irrigation	196.0	41.3	41.3	259.2	342.7	1,174.0	1,174.0	355.9
x) Power	-	-	-	-	-	-	-	-
xi) Petroleum	1,46,854.8	3,87,251.0	3,37,251.0	3,46,924.2	-	-	-	-
xii) Village and Small Industries	44.6	80.5	80.5	59.0	10.0	7.7	7.7	10.0
xiii) Industries@	605.9	1,230.5	1,230.5	1,08,654.0	1,70,903.4	2,45,023.2	2,45,023.2	3,00,011.3
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	11.3	20.0	20.0	11.0
xvi) Tourism	62.8	272.0	272.0	83.0	0.4	200.0	200.0	200.0
xvii) Others*	10,499.1	37,540.5	17,540.5	36,364.6	16,845.1	11,889.4	11,889.4	15,102.9
<b>D. Grants from the Centre (1 to 7)**</b>	<b>27,23,364.6</b>	<b>40,88,543.7</b>	<b>43,48,319.2</b>	<b>45,05,582.3</b>	<b>31,76,388.2</b>	<b>54,53,121.2</b>	<b>53,76,631.2</b>	<b>58,00,128.8</b>
1. State Plan Schemes	-	-	-	-	(3,357.3)	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	13,83,286.8	26,01,308.8	27,66,174.4	30,41,253.4	16,60,956.5	42,18,121.2	42,18,121.2	46,14,718.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	10,53,389.6	11,50,865.2	11,50,865.2	10,51,533.0	8,85,000.0	8,85,000.0	8,08,510.0	8,35,410.0
i) Post Devolution Revenue Deficit Grants	7,57,889.6	6,37,600.0	6,37,600.0	4,89,000.0	-	-	-	-
ii) Grants for Rural Local Bodies	1,60,400.0	1,65,399.2	1,65,399.2	1,23,393.0	5,01,800.0	5,01,800.0	3,70,900.0	3,84,200.0
iii) Grants for Urban Local Bodies	57,900.0	1,35,496.0	1,35,496.0	1,96,100.0	2,41,600.0	2,41,600.0	1,82,700.0	1,89,200.0
iv) Grant in aid for State Disaster Response Fund	77,200.0	77,220.0	77,220.0	81,090.0	1,41,600.0	1,41,600.0	1,41,600.0	1,48,700.0
v) Others (including Health Sector Grants)	-	1,35,150.0	1,35,150.0	1,61,950.0	-	-	1,13,310.0	1,13,310.0
6. Grants under proviso to Article 275(1) of the Constitution	-	-	-	-	-	-	-	-
7. Other Grants	2,86,688.2	3,36,369.7	4,31,279.6	4,12,795.9	6,33,789.0	3,50,000.0	3,50,000.0	3,50,000.0
of which: GST Compensation (1)#	2,36,359.5	2,20,000.0	3,04,647.0	93,000.0	-	-	-	-
GST Compensation (2)#	-	-	-	-	4,35,927.9	3,50,000.0	3,50,000.0	3,50,000.0